شری سید احمد هاشمی : اس جواب میں ریزن لیبل کی بات کہی گئی ہے - میں وزیر محترم سے پوچھنا چاہتا ہوں کہ ہماری فوت منستری کے پاس ریزن لیبل کا کیا پیمانہ ہے اور اس کا کیا کریتیو ہے -

श्री सैयद ग्रहमः हाशमा ः इस जवाब में रीजनेबल की वात कही गई है । मैं वजीर मोहतरिम से पूछना चाहता हूं कि हमारी फूड मिनिस्ट्री के पास रोजनेबल का क्या पैमाना है ग्रौर इसका क्या काइटेरिया है ।]

श्वी शाहनवाज खां : मैं ग्रर्ज कर चुका हूं कि उत्तर प्रदेश में जितने भी गोदाम हैं उनमें गल्ला भरा पड़ा हुग्रा है । उनके पास ग्रपने स्टाक में ग्रौर सेण्ट्रल स्टाक में करीब 12 लाख टन ग्रनाज पड़ा हुग्रा है । ग्राज हालत यह है कि वहां पर जो डिस्ट्रिब्यूशन सिस्टम है वहां से लोग ग्रनाज नहीं खरीद रहे है क्योकि ग्रोपन मार्किट में ग्रनाज की कीस्त उसके मुकाबले में ग्रौर भी कम हो गई है । मैं उत्तर प्रदेश की सरकार को मुवारकबाद देता हू कि उन्होंने ग्रनाज के मामले में सेल्फ सफिशिएन्सी हासिल कर ली है ।

Recommendations of the convention of Co-operative Group Housing Societies

*67. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received the recommendations made by the convention of the co-operative group housing societies of Delhi which was held on the 8th February, 1976;

(b) if $_{so}$, what are the main recommendations made by the convention; and

(c) what action Government propose to take thereon?

†[] Hindi transliteration.

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAM-AIAH): (a) Yes, Sir.

(b) That the group housing societies should be given land at cheaper rates, near the place of duty of its members; that normal ground rent should be charged, and the societies should be allowed to cover more area, and loan should be given to the societies for constructing houses at cheaper rates.

(c) No decision has yet been taken.

SHRI LAKSHMANA MAHAPAT-RO: Sir, on this group housing scheme, delegates from 160 organisations met on the 8th of February, and I have got with me a copy of the papers that they sent to the Central Government. They have said that they are very anxious to have the 20-point programme implemented but the scheme as it is has failed to inspire these co-operatives to make full contribution to solve the housing problem and, therefore, they have demanded, in addition to what the Minister just now stated, a drastic revision of the scheme and further that it may be converted into a scheme for co-operative plot housing societies or mutual benefit building societies. What has the Government to say on these two recommendations?

SHRI H. K. L. BHAGAT: Sir, as I have submitted already, I had mentioned the major recommendations of the convention. Now those recommendations have been received. The Government will examine them.

MR. CHAIRMAN: Any suplementary?

SHRI LAKSHMANA MAHAPAT-RO: As the Government is taking the plea that it is still under examination, I think, no second question would arise, Sir.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister, Sir, whether any committee has been set up in Delhi, and as to how many times this committee has met since it

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was set up, and what the terms of reference of this committee are? Sir, this problem has really assumed big dimensions and it is increasing day by day.

SHRI H. K. L. BHAGAT: Sir, the hon. Member has talked of a committee but he has not said what committee and regarding what. He talked of a committee. I want to know . . .

SHRI KHURSHED ALAM KHAN: The group housing committee to look into the matters of group housing.

SHRI H. K. L. BHAGAT: Sir. recently the Government appointed a committee to enquire into the working of co-operative house building societies in Delhi under the chairmanship of Shri B. N. Lokur. The hon. Member happens to be a member of this committee. There terms of reference of this committee, I have with me. If he wants to know how many meetings have been held, I think, he knows it better than me.

شری سهد احمد هاشمی : گروپ

هاؤسینگ کمیتی کو هم این کریم کر رهے هیں تاکه نوگوں کو سہولیت پیدا هو اور آن کے ساملے جو دشواریاں هیں وہ ختم هوں لیکن میں برّے افسوس کے ساتھہ کہنا چاهتا هوں کہ جو سرتاج هاؤسینگ سوسائٹی ہے اور مولانا آزاد هاؤسینگ سوسائٹی ہے اور اس قسم کی جو مختلف سوسائٹیاں میں وہ برسوں سے لال فیته شاهی کی نذر هیں اس لئے میں چاهتا هوں نذر هیں اس کیوں مو رها ہے۔

ंश्वी संयद ग्रहमद हाशमीः ग्रुप हाउसिंग कमेटी को हम ऐनकरेज कर रहे हैं ताकि लोगों को सहूलियत पैदा हो और उनके सामने जो दुशवारियां हैं वे खत्म हों, लेकिन मैं बड़े ग्रफसोस के साथ कहना चाहता हूं कि जो

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†[]Hindi translation.

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सरताज हाउसिंग सोसाइटी है श्रौर मौलाना श्राजाद हाउसिंग सोसाइटो है श्रौर इस किस्म की जो मुखतलिफ सोसाइटियां हैं वो वरसों से लाल फीताशाही को नजर हैं । इसलिये मै चाहता हूं कि वजीर मोहतरिम इस पर रोशनी डालें कि ऐसा क्यों हो रहा है ?]

SHRI H. K. L. BHAGAT: Sir, the hon. Member has made reference to a few individual societies. I would not be able to say anything about those societies at the moment but, Sir, the problem of assistance to the co-operative societies is receiving attention in the Ministry.

SHRI JAGJIT SINGH ANAND: From some of the memoranda it is seem that there is a great disfavour to the co-operative societies. Will the hon. Minister assure that by the next session he will bring forward a considered reply as to what recommendations he has accepted and what he has not?

SHRI H. K. L. BHAGAT: Sir, I cannot give any time-limit but the matter is being examined, as I have submitted earlier.

MR. CHAIRMAN: Question Hour over.

Written Answers to Questions

Review of prohibition programme

*64. SHRI INDRADEEP SINHA: DR. Z. A. AHMAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have reviewed the reports from various States on the implementation of the minimum programme for prohibition; and

(b) if so, what are the details thereof?